

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No.230 – IA/684(AHM)2022  
ITEM No.231 – IA/688(AHM)2022  
In  
CP(IB) 430 of 2018

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Larsen & Toubro Limited  
V/s

Dhorajia Engineering Company Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..15/06/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Liquidator : CA, Mr. Kiran Shah present in person a.w. Mr. Nandish  
Chudgar, Ld. Adv.

For the Respondent : Ms. Natasha Dhruvan Shah, Ld. Adv. a.w. Ms.Prutha  
Bhavsar, Ld. Adv.

**ORDER**

Learned Counsel Mr. Nandish Chudgar appears for the Applicant and states that he is recently appointed by the liquidator and needs some time to study the case and make submissions.

List for hearing on 07.08.2023.

**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**